

Gramin Mahila Mandal

†*385. SHRI ANIL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are Government's guidelines for the upliftment of Gramin Mahila Mandals;

(b) the details of assistance being provided by Government to Gramin Mahila Mandals;

(c) whether Government have received some representations from the Pradhan, Mahila Mandal, Nandala, Tehsil Chardhgaon, Himachal Pradesh, in regard to Mahila Mandal Bhawan; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) Central Social Welfare Board, which is an autonomous organization under the Department of Women and Child Development, has been providing financial assistance to the voluntary organizations for running Mahila Mandal Programme. This Programme provides integrated services of balwadi, maternity care, crafts training, social education and recreation facilities for Women and Children. The details of assistance provided to voluntary organizations for running the programme for last two years is given in the enclosed statement (see below).

Government have not received any representation from the Pradhan, Mahila Mandal, Nandala, Tehsil Chardhgaon, Himachal Pradesh regarding construction of Mahila Mandal Bhavan.

†Original notice of the question was received in Hindi.

Statement
State-wise number of voluntary organizations assisted, centres for running Mahila Mandal Programme during 2000-01 and 2001-02

Sl. No.	Name of the State	No. of Voluntary organisations	No. of Centres beneficiaries	(Amount in Rupees)	
				Amount sanctioned by CSWB during 2000-01	Amount sanctioned by CSWB during 2001-02
1.	Andhra Pradesh	11	26	5,37,108	5,37,108
2.	Assam	12	31	6,77,460	8,38,000
3.	Bihar	4	16	1,40,038	2,00,000
4.	Gujarat	30	150	7,97,625	8,02,000
5.	Himachal Pradesh	5	44	23,89,989	23,90,000
6.	Karnataka	26	35	75,000	50,000
7.	Kerala	44	49	5,09,503	4,95,000
8.	Madhya Pradesh	4	13	72,000	*

*Funds were not sanctioned due to non-receipt of sanctioned list from the State Board

Sl. No.	Name of the State	No. of Voluntary organisations	No. of Centres beneficiaries	(Amount in Rupees)	
				Amount sanctioned by CSWB during 2000-01	Amount sanctioned by CSWB during 2001-02
9.	Maharashtra	38	55	1,12,220	56,000
10.	Meghalaya	3	9	87,329	87,000
11.	Orissa	12	80	57,42,300	54,72,000
12.	Punjab	12	103	29,79,213	18,81,000
13.	Rajasthan	5	23	35,883	99,000
14.	Tamil Nadu	16	34	76,875	68,000
15.	Tripura	5	9	7,92,767	7,34,000
16.	Uttar Pradesh	17	78	6,74,121	6,89,000
17.	West Bengal	37	57	32,85,462	31,84,000
18.	Delhi	4	15	1,55,250	1,55,000
TOTAL:		285	827	1,91,40,143	1,77,37,108